

ASSISTANT SUPERINTENDENTS

*1744. **Shrimati Ganga Devi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have been considering, for some-time past, the desirability of bringing into the Regular Temporary Establishment of Assistant Superintendents an adequate number of members of the Scheduled Castes, who are at present working as permanent Assistant in the Central Secretariat; and

(b) if so, when Government expect to finalise the proposed arrangements?

The Deputy Minister of Home Affairs (Shri Datar): Yes. It is proposed to appoint five Scheduled Caste Assistants to the Regular Temporary Establishment of Assistant Superintendents each year for a period of four years on the result of the Limited Competitive Test to be held by the Union Public Service Commission for selection of Assistants for promotion to Grade III. The first such test is scheduled to be held in May, 1955.

श्रीमती गंगा देवी: रंगुलर टैम्पोररी एस्टैब्लिशमेंट आफ असिस्टेंट सुपरिण्टेंडेंट्स पहले से ही इस पोस्ट पर काम कर रहे हैं तो फिर ऐसे टैस्ट की क्या जरूरत है ?

Shri Datar: At present there are House that in view of the increased intake of the Scheduled Caste members and others it has been decided to have this examination so that those who are competent can have a good chance.

श्रीमती गंगा देवी: क्या मैं जान सकती हूँ कि कितने शेड्यूल्ड कास्ट सुपरिण्टेंडेंट्स हैं ?

Shri Datar: At present there are four Assistant Superintendents.

Shrimati Renu Chakravartty: May I know how many Assistant Superintendents will be taken in as a result

of this test and whether out of the total, five will be reserved for the Scheduled Castes, or will they come just in the order of preference?

Shri Datar: So far as taking people into the R.T.E. is concerned, twenty will be taken in every year and five would be taken from the Scheduled Castes for four years.

Shri Velayudhan: May I know whether this examination is competitive or for qualification and, if it is a competitive examination, will not the Scheduled Castes be eliminated from getting this quota?

Shri Datar: I may point out to the hon. Member that those who pass the examination, especially from the Scheduled Castes, will all be taken, within this number.

Shrimati Renu Chakravartty: In view of the fact that a large number of candidates will be people of 15-20 years of experience, will it not be rather unfair to them to go in for an examination with younger people, and will they be given greater credit for the experience which they have gained during those years?

Shri Datar: In the interest of efficiency, it is considered that they should go through such an examination.

INCOME-TAX INVESTIGATION COMMISSION

*1745. **Pandit D. N. Tiwary:** Will the Minister of Finance be pleased to state:

(a) the number of cases disposed of departmentally out of the undisposed of cases since the winding up of the Income-Tax Investigation Commission; and

(b) the amount of tax assessed and realised?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) Nil. (The order dated the 2nd December, 1953, extending the term of appointment of the Commission upto the